

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :01/10/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-BLAPL/29806/2025 BLAPL/10471/2025	ABHINASH KUMAR DAS @ RAJA VS STATE OF ODISHA	PRABIN DAS VS	POLASARA PS /342 /2025 J.M.F.C.,POLSARA(Ganjam) GR/0000341/2025
2	D-BLAPL/30299/2025 BLAPL/10472/2025	MADHAB KHEMUDU VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	CHITRAKONDA /203 /2023 SPECIAL JUDGE,MALKANGIRI(Malkang Spl/0000220/2023
3	D-BLAPL/30301/2025 BLAPL/10473/2025	BINGU KHILA VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	CHITRAKONDA /203 /2023 SPECIAL JUDGE,MALKANGIRI(Malkang Spl/0000220/2023
4	D-BLAPL/30462/2025 BLAPL/10474/2025	BRUNDABAN SAHU VS STATE OF ODISHA	BISWORANJAN SWAIN VS	PADMAPUR /60 /2025 A.D.J., GUNUPUR(Rayagada ) CT/0000037/2025
5	D-BLAPL/30464/2025 BLAPL/10475/2025	PRASANTA SAHU VS STATE OF ODISHA	BISWORANJAN SWAIN VS	PADMAPUR /60 /2025 A.D.J., GUNUPUR(Rayagada ) CT/0000037/2025
6	D-BLAPL/30465/2025 BLAPL/10476/2025	BISWANATH MALLIK VS STATE OF ODISHA	MANAS KUMAR CHAND VS	KENDRAPARA SADAR /64 /2025 A.D.J.,KENDRAPARA(Kendrapara ) ST/0000030/2025
7	D-BLAPL/30472/2025 BLAPL/10477/2025	PRASANTA NAYAK VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	TARASINGI /237 /2024 A.D.J.,BHANJANAGAR(Ganjam) ST/0000238/2024
8	D-BLAPL/30406/2025 BLAPL/10478/2025	BAPUN @ RAJENDRA MAHALIK VS STATE OF ODISHA	KSHIROD KUMAR PAHIL VS	BANSADA /202 /2024 A.D.J.,BHADRAK(Bhadrak ) ST/0000240/2024
9	D-BLAPL/30500/2025 BLAPL/10479/2025	DR. TRILOCHAN DHAL VS STATE OF ODISHA(VIG.)	DHANANJAYA MUND VS	JEYPORE VIGILANCE /29 /2025 SPL. JUDGE (VIG),BHAWANIPATNA(Ka GR/0000010/2025
10	D-BLAPL/30638/2025 BLAPL/10480/2025	ALOK ROUL@ALOK KUMAR ROUL VS STATE OF ODISHA	PRADEEP KUMAR PARIDA VS	KHUNTUNI /129 /2021 AD-HOC ADJ (FTSC-II), CUTTACK(Cutta Spl/0000133/2021
11	D-BLAPL/30560/2025 BLAPL/10481/2025	RAMESH CHANDRA PATRI VS STATE OF ODISHA	SATYABRATA SENAPATI VS	SIMULIA /432 /2025 SPECIAL JUDGE (POCSO), BALASORE(E Spl/0000293/2025

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12	D-BLAPL/30323/2025 BLAPL/10482/2025	JAGA@SATYABRATA MOHANTY VS STATE OF ODISHA	NITYABRATA BEHURIA VS	KALINGA NAGAR /233 /2025 SPECIAL JUDGE,JAJPUR ROAD(Jajapur ) 2(A)CC/0000050/2025
13	D-BLAPL/30533/2025 BLAPL/10483/2025	SALADI SATISH @ S.SATISH @ SATHISH VS STATE OF ODISHA	MANGU NANDY VS	KORAPUT GRPS /30 /2025 SPECIAL JUDGE,KORAPUT(Koraput) TR/0000122/2025
14	D-BLAPL/30530/2025 BLAPL/10484/2025	GUTHULA KARTIK@G.KARTHIK VS STATE OF ODISHA	MANGU NANDY VS	KORAPUT GRPS /30 /2025 SPECIAL JUDGE,KORAPUT(Koraput) TR/0000122/2025
15	D-BLAPL/29453/2025 BLAPL/10485/2025	SUDESH MISTRY VS STATE OF ODISHA	PRANAB KUMAR DAS VS	MALKANGIRI /248 /2025 SPECIAL JUDGE,MALKANGIRI(Malkang Spl/0000074/2025
16	D-BLAPL/30636/2025 BLAPL/10486/2025	RIJAJUL MOHAMMAD VS STATE OF ODISHA	PRAKASH KUMAR MISHRA VS	/ /0 J.M.F.C.,NARASINGHPUR(Cuttack) 2(A)CC/0000124/2025
17	D-BLAPL/30473/2025 BLAPL/10487/2025	BINOD MALLIK VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	TARASINGI /68 /2024 A.D.J.,BHANJANAGAR(Ganjam) ST/0000121/2024
18	D-BLAPL/30474/2025 BLAPL/10488/2025	BANTY NAYAK @ BANTI VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	KABISURYANAGAR /548 /2025 J.M.F.C.,KABISURYANAGAR(Ganjam) GR/0000543/2025
19	D-BLAPL/30478/2025 BLAPL/10489/2025	AMBIKA DAS VS STATE OF ODISHA	BISWAJIT RANJAN TRIPATHY VS	BALIAPANDA /139 /2025 J.M.F.C.,PURI(Puri) GR/0000673/2025
20	D-BLAPL/30592/2025 BLAPL/10490/2025	AKMAL @ AKASH KHAN VS STATE OF ODISHA	SAMBIT SAMAL VS	PURUNABAZAR /223 /2025 J.M.F.C.,BHADRAK(Bhadrak ) GR/0000302/2025
21	D-BLAPL/30540/2025 BLAPL/10491/2025	NARENDRA DEHURI @ MUNA VS STATE OF ODISHA	BIKRAM KESHARI BAL VS	JAGATPUR /440 /2025 SPECIAL JUDGE (POCSO), CUTTACK(Cu Spl/0000100/2025
22	D-BLAPL/29966/2025 BLAPL/10492/2025	LOKNATH BARIK VS STATE OF ODISHA	PRATAP CHANDRA MISHRA VS	KHURDA SADAR /140 /2024 S.D.J.M.,KHURDA(Khordha ) GR/0000474/2024
23	D-BLAPL/30527/2025	NABINA WADEKA	KULDEEP MOHANTY	LAXMIPUR /104 /2025

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	BLAPL/10493/2025	VS STATE OF ODISHA	VS	J.M.F.C.,LAXMIPUR(Koraput) GR/0000278/2025
24	D-BLAPL/30522/2025 BLAPL/10494/2025	HARISANKAR BARIK VS STATE OF ODISHA	MANOJ KUMAR PATI VS	SAHADEV KHUNTA /227 /2025 S.D.J.M.,BALASORE(Baleshwar) CT/0000496/2025
25	D-BLAPL/30641/2025 BLAPL/10495/2025	ARYAMAN PATTNAYAK VS UNION OF INDIA	SHREYA PATNAIK VS	NCB BHUBANESWAR /4 /2025 DISTRICT & SESIONS JUDGE,BHUBANE TR/0000378/2025
26	D-BLAPL/30079/2025 BLAPL/10496/2025	ULLASH BEHERA VS STATE OF ODISHA	BIBHU PRASAD DAS VS	KUJANGA /165 /2025 A.D.J.,KUJANG(Jagatsinghapur ) CT/0000086/2025
27	D-BLAPL/30515/2025 BLAPL/10497/2025	UJA @ UJIR KHAN VS STATE OF ODISHA	BHARAT JALLI VS	INDUSTRIAL ESTATE PS /168 /2025 S.D.J.M.,KHURDA(Khordha ) GR/0000652/2025
28	D-BLAPL/30624/2025 BLAPL/10498/2025	NAKUL @ SUSHANTA GHARAMI VS STATE OF ODISHA	MONALISA MOHANTY VS	MOTU /45 /2022 SPECIAL JUDGE,MALKANGIRI(Malkang Spl/0000077/2022
29	D-BLAPL/29877/2025 BLAPL/10499/2025	BIKASH @ SUBRAT CHHATOI VS STATE OF ODISHA	BISWARANJAN DALAI VS	CUTTACK SADAR /544 /2024 J.M.F.C.,CUTTACK(RURAL)(Cuttack) GR/0001256/2024
30	D-CMAPL/38134/2025 CMAPL/288/2025	LIZARANI SAMANTARAY VS COLLECTOR, GANJAM	ADV. VS	// () //
31	D-CMP/40888/2025 CMP/1601/2025	AJAY PARIDA VS NIRUPAMA KHATUA	GOPINATH MISHRA VS	// CIVIL JUDGE (JD),BHUBANESWAR(Kho IA/0000001/2025
32	D-CONTC/40251/2025 CONTC/4610/2025	PRATIMA BEHERA VS ANANYA DAS, IAS	ADV VS	// () //
33	D-CONTC/40255/2025 CONTC/4611/2025	RAKSHYAPAL KALO VS SHALINI PANDIT, IAS	ADV VS	// () //
34	D-CONTC/41106/2025 CONTC/4612/2025	MARY TIGGA VS	SANGRAM JENA VS	// ()

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35	D-CRLA/29900/2025 CRLA/1126/2025	SALINI PANDIT, I.A.S. BABI@BOBBY DAS VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	// BANAPUR P.S. /159 /2024 4TH A.D.J. CUM SPL. JUDGE(POCSO) BE TR/0000202/2024
36	D-CRLMP/30577/2025 CRLMP/1298/2025	GOPAL KRISHNA MOHAPATRA VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	KHANDAGIRI P.S. /685 /2025 ( //
37	D-CRLREV/28138/2025 CRLREV/735/2025	JYOTI RANJAN BARIK VS HARAPRIYA BARIK	RAGHUNATH DASMOHAPATRA VS	//0 ADDL.SESSIONS JUDGE,NIMPARA(Puri) CRA/0000001/2024
38	D-CRLREV/29462/2025 CRLREV/736/2025	SURESH KUMAR BEHERA VS STATE OF ODISHA	AMBIKA PRASHAD DIT VS	BIRMITRAPUR /214 /2023 1ST. A.D.J.,ROURKELA(Sundargarh) Spl/0000001/2024
39	D-CRLREV/29484/2025 CRLREV/737/2025	SUBUDA KISKU VS STATE OF ODISHA	RADHARAMAN DAS NAYAK VS	BAISINGA /167 /2022 J.M.F.C., BETANATI(Mayurbhanj) CT/0000476/2022
40	D-CRLREV/29711/2025 CRLREV/738/2025	DEVENDER KUMAR GUPTA VS HAZARILAL MITTAL	LAXMIDHAR PANGARI(SR. ADV.) VS	//0 2ND A.D.J.,ROURKELA(Sundargarh) CRA/0000002/2017
41	D-CRLREV/30190/2025 CRLREV/739/2025	SACHIN SAHU VS STATE OF ODISHA	ANJAN KUMAR BISWAL VS	// S.D.J.M.,BALLIGUDA(Kandhamal) MIS.CASE/0000040/2025
42	D-FAO/40487/2025 FAO/436/2025	MANASA RANJAN RATH VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// STATE EDUCATION TRIBUNAL,BHUBA Gia/0000218/2019
43	D-RPFAM/40333/2025 RPFAM/298/2025	LITAN KUMAR DAS VS RASMITA DAS @ RASNA BEHERA	SATYAJIT MOHAPATRA VS	// JUDGE, FAMILY COURT, NAYAGARH(N CRLMP/0000220/2023
44	D-RPFAM/40665/2025 RPFAM/299/2025	ANIL KUMAR SAHOO VS SUBHADRA SAHOO	SANGRAM KESHARI MISHRA VS	// JUDGE FAMILY COURT,KHURDA(Khor Crp/0000363/2024
45	D-RSA/34318/2025 RSA/487/2025	RAI ANANDAM VS GODABA MADHU	SOUBHAGYA KUMAR DASH VS	// DISTRICT AND SESSIONS JUDGE,GAJA RFA/0000011/2023

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46	D-WA/39472/2025 WA/1580/2025	COMMANDANT GENERAL OF HOME GUARDS , ODISHA VS SUBALA KUMAR NAYAK	SAROJ KUMAR JEE,A.G.A VS	// 0 //
47	D-WP(C)/41014/2025 WP(C)/28325/2025	MERCY FOUNDATION, KALAHANDI VS GOVT OF ODISHA	SUJATA JENA VS	// 0 //
48	D-WP(C)/39409/2025 WP(C)/28326/2025	GRAMA PANCHAYAT STARIA SANGHA, KANDHAIKELA, JHARSUGUDA VS STATE OF ODISHA	BISWARANJAN MAHARATHA VS	// 0 //
49	D-WP(C)/39425/2025 WP(C)/28327/2025	KOLABIRA GRAMA PANCHAYAT STARIA SANGHA, JHARSHUGUDA VS STATE OF ODISHA	BISWARANJAN MAHARATHA VS	// 0 //
50	D-WP(C)/39417/2025 WP(C)/28328/2025	JHARMUNDA PANCHAYAT STARIA SANGHA, JHARSUGUDA VS STATE OF ODISHA	BISWARANJAN MAHARATHA VS	// 0 //
51	D-WP(C)/40795/2025 WP(C)/28329/2025	GOKULANANDA SAHOO VS STATE OF ODISHA	RAMESH KUMAR SAHU VS	// 0 //
52	D-WP(C)/39423/2025 WP(C)/28330/2025	NAXAPALI PANCHAYAT STARIA SANGHA, JHARSUGUDA VS STATE OF ODISHA	BISWARANJAN MAHARATHA VS	// 0 //
53	D-WP(C)/39431/2025 WP(C)/28331/2025	DALGAON G.P.L.F., JHARSUGUDA VS STATE OF ODISHA	BISWARANJAN MAHARATHA VS	// 0 //
54	D-WP(C)/39432/2025 WP(C)/28332/2025	BANKULI GRAMA PANCHAYAT STARIA SANGHA, NABARANGAPUR VS STATE OF ODISHA	BISWARANJAN MAHARATHA VS	// 0 //
55	D-WP(C)/39832/2025 WP(C)/28333/2025	GHUNESH GRAM PANCHAYAT STARIYA SANGHA, BALANGIR VS STATE OF ODISHA	DR. PRASANTA KUMAR MISHRA VS	// 0 //
56	D-WP(C)/39732/2025 WP(C)/28334/2025	FATEPUR GRAM PANCHAYAT LEVEL FEDERATION, FATEPUR, JAGATSINGHPUR VS STATE OF ODISHA	AKSHAYA KUMAR PANDEY VS	// 0 //
57	D-WP(C)/38380/2025	BHIMPUR PANCHAYAT STARIYA MAHA SANGHA, RAYAGADA	DR. PRASANTA KUMAR MISHRA	//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/28335/2025	VS STATE OF ODISHA	VS	0 //
58	D-WP(C)/39231/2025 WP(C)/28336/2025	RAJESH SENAPATI VS SECREATERY ODISHA PUBLIC SERVICE COMMISSION(OPSC) ,CUTTACK	NISHIKANT MISHRA VS	// 0 //
59	D-WP(C)/39723/2025 WP(C)/28337/2025	SAILO GRAM PANCHAYAT LEVEL FEDERATION, SAILO, JAGATSINGHPUR VS STATE OF ODISHA	AKSHAYA KUMAR PANDEY VS	// 0 //
60	D-WP(C)/39706/2025 WP(C)/28338/2025	BHARAT KUMAR SAHOO VS STATE OF ODISHA	BANSHIDHAR SATAPATHY VS	// 0 //
61	D-WP(C)/39744/2025 WP(C)/28339/2025	SIDHESWAR GRAM PANCHAYAT LEVEL FEDERATION,GANJAM VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //
62	D-WP(C)/39708/2025 WP(C)/28340/2025	KURTULA GRAM PANCHAYAT STARIYA SANGHA, BOLANGIR VS STATE OF ODISHA	DR. PRASANTA KUMAR MISHRA VS	// 0 //
63	D-WP(C)/37863/2025 WP(C)/28341/2025	ALEKHA ROUT VS STATE OF ODISHA	BHAGABAN BEHERA VS	// 0 //
64	D-WP(C)/39727/2025 WP(C)/28342/2025	DEULAGUDI GRAM PANCHAYAT STARIYA SANGHA, BALANGIR VS STATE OF ODISHA	DR. PRASANTA KUMAR MISHRA VS	// 0 //
65	D-WP(C)/38435/2025 WP(C)/28343/2025	KARAPA PANCHAYAT STARIYA MAHILA SANGHA, RAYAGADA VS STATE OF ODISHA	DR. PRASANTA KUMAR MISHRA VS	// 0 //
66	D-WP(C)/39436/2025 WP(C)/28344/2025	TARAGAON GRAMA PANCHAYAT STARIA SANGHA, NABARANGPUR VS STATE OF ODISHA	BISWARANJAN MAHARATHA VS	// 0 //
67	D-WP(C)/39437/2025 WP(C)/28345/2025	SULAHYI PANCHAYAT STARIA SANGHA, JHARSUGUDA VS STATE OF ODISHA	BISWARANJAN MAHARATHA VS	// 0 //
68	D-WP(C)/39699/2025 WP(C)/28346/2025	AMBAPALI GRAM PANCHAYAT STARIYA SANGHA, BALANGIR VS	DR. PRASANTA KUMAR MISHRA VS	// 0

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69	D-WP(C)/39673/2025 WP(C)/28347/2025	STATE OF ODISHA MUNDAPADAR GRAM PANCHAYAT STARIYA SANGHA, BALANGIR VS	DR. PRASANTA KUMAR MISHRA VS	// // ()
70	D-WP(C)/41093/2025 WP(C)/28348/2025	STATE OF ODISHA JAGABANDHU DHINDA VS	APARESH BHOI VS	// // ()
71	D-WP(C)/39689/2025 WP(C)/28349/2025	STATE OF ODISHA DOLAGOBINDA DIPA VS	SAMEER KUMAR DAS VS	// // ()
72	D-WP(C)/40332/2025 WP(C)/28350/2025	STATE OF ODISHA PADMINI MOHANTY VS	SUSANTA KUMAR LENKA VS	// // ()
73	D-WP(C)/39710/2025 WP(C)/28351/2025	STATE OF ODISHA CHINCHIDA GRAM PANCHAYAT STARIYA SANGHA, BALANGIR VS	DR. PRASANTA KUMAR MISHRA VS	// // ()
74	D-WP(C)/39704/2025 WP(C)/28352/2025	STATE OF ODISHA KUHUNDA GRAM PANCHAYAT STARIYA SANGHA,MAHANGA BLOCK ,CTC VS	RAJIV KUMAR MAHANTA VS	// // ()
75	D-WP(C)/39715/2025 WP(C)/28353/2025	STATE OF ODISHA KULUTAPADA GRAM PANCHAYAT STARIYA SANGHA, BOLANGIR VS	DR. PRASANTA KUMAR MISHRA VS	// // ()
76	D-WP(C)/39778/2025 WP(C)/28354/2025	STATE OF ODISHA ARATI LENKA VS	PRAMOD KUMAR MISHRA VS	// // ()
77	D-WP(C)/39696/2025 WP(C)/28355/2025	STATE OF ORISSA GUGOPALA GRAM PANCHAYAT STARIYA SANGHA, BALANGIR VS	DR. PRASANTA KUMAR MISHRA VS	// // ()
78	D-WP(C)/41029/2025 WP(C)/28356/2025	STATE OF ODISHA MUKESH BHOI VS	ABHAY KHANDELWAL VS	// // ()
79	D-WP(C)/39989/2025 WP(C)/28357/2025	STATE OF ODISHA SATRUGHAN MAJHI VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// // () //

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80	D-WP(C)/39915/2025 WP(C)/28358/2025	GANGAMANI HEMBRAM VS STATE OF ODISHA	SUKANTA KUMAR NAYAK (2) VS	// 0 //
81	D-WP(C)/41039/2025 WP(C)/28359/2025	TRIPURARI SETHI VS STATE OF ODISHA	DIPTI RANJAN BHOKTA VS	// 0 //
82	D-WP(C)/41035/2025 WP(C)/28360/2025	PANDABA RANBIDA VS STATE OF ODISHA	DIPTI RANJAN BHUKTA VS	// 0 //
83	D-WP(C)/41041/2025 WP(C)/28361/2025	UTTAM SAGAR VS STATE OF ODISHA	DIPTI RANJAN BHOKTA VS	// 0 //
84	D-WP(C)/39672/2025 WP(C)/28362/2025	PRAGATI MISHRA VS ODISHA LEGISLATIVE ASSEMBLY, BBSR	BIJAYA KUMAR PATTANAIAK VS	// 0 //
85	D-WP(C)/39917/2025 WP(C)/28363/2025	JANARDANPUR PANCHAYAT STARIYA MAHILA MAHA SANGHA VS STATE OF ODISHA	RAJIV KUMAR MAHANTA VS	// 0 //
86	D-WP(C)/39691/2025 WP(C)/28364/2025	SAKETI VENKATA RAO VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	// 0 //
87	D-WP(C)/40756/2025 WP(C)/28365/2025	SREEKANTA DAS VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //
88	D-WP(C)/41045/2025 WP(C)/28366/2025	MANOJ KUMAR DALAI VS STATE OF ODISHA	DEEPALI MAHAPATRA VS	// 0 //
89	D-WP(C)/39797/2025 WP(C)/28367/2025	JAMUT GRAM PANCHAYAT STARIYA SANGHA, BOLANGIR VS STATE OF ODISHA	DR. PRASANTA KUMAR MISHRA VS	// 0 //
90	D-ABLAPL/30314/2025 ABLAPL/11745/2025	PUSKAR @ PUSPAK KUMAR NATH VS STATE OF ODISHA	ROHIT KUMAR SUNA VS	SASON /246 /2025 0 //
91	D-ABLAPL/30370/2025	DUSMANTA KUMAR SWAIN	NITYABRATA BEHURIA	TANGI /303 /2025

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	ABLAPL/11746/2025	VS STATE OF ODISHA	VS	() //
92	D-ABLAPL/30298/2025 ABLAPL/11747/2025	RAMESH CHANDRA PRADHAN VS STATE OF ODISHA	ANAM CHARAN PANDA VS	NIMAPADA /219 /2025 () //
93	D-ABLAPL/30417/2025 ABLAPL/11748/2025	GOUTAM BARIK@GOUTAM KU. BARIK VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	BHOGRAI /283 /2025 () //
94	D-ABLAPL/30490/2025 ABLAPL/11749/2025	PINKU @ ASIS BASANTARAY VS STATE OF ODISHA	PRAMOD KUMAR ROUT VS	NISCHINTAKOILI /197 /2025 () //
95	D-ABLAPL/30324/2025 ABLAPL/11750/2025	SK. AHEKAM ALLI VS STATE OF ODISHA	PRAMOD KUMAR JENA VS	BASTA /322 /2025 () //
96	D-ABLAPL/30356/2025 ABLAPL/11751/2025	RANJAN SING @ RANJAN KUMAR SINGH VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	MAHANGA /124 /2024 () //
97	D-ABLAPL/30421/2025 ABLAPL/11752/2025	SASMITA BAG VS STATE OF ODISHA	SUSHANTA KUMAR PRADHAN VS	DHAMA /209 /2025 () //
98	D-ABLAPL/30376/2025 ABLAPL/11753/2025	MANAS NAIK VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	RASOL /286 /2025 () //
99	D-ABLAPL/30189/2025 ABLAPL/11754/2025	PAPU BEHERA VS STATE OF ODISHA	ASUTOSH TRIPATHY VS	RENGALI DAM SITE /166 /2023 () //
100	D-ABLAPL/30391/2025 ABLAPL/11755/2025	ANITARAJ PANDA VS STATE OF ODISHA(VIG.)	MADHU BHAGAT VS	BHUBANESWAR VIGILANCE /34 /2017 () //
101	D-ABLAPL/30451/2025 ABLAPL/11756/2025	MOHAMMAD NASIM JABID VS STATE OF ODISHA	DEBASISH PATNAIK VS	BENTKAR (42 MOUZA) UPD CUTTACK () //
102	D-ABLAPL/30452/2025 ABLAPL/11757/2025	DIPAN SAHU @ DIPUN VS	SASANKA SEKHAR SATAPATHY VS	/ /0 S.D.J.M. CIVIL JUDGE (JD),TALCHER(A

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103	D-ABLAPL/30484/2025 ABLAPL/11758/2025	STATE OF ODISHA SHIBARAM SAHU VS STATE OF ODISHA	SATYA PRAKASH SATAPATHY VS	2(A)CC/0000192/2025 BHARATPUR PS /451 /2025 () //
104	D-ABLAPL/30489/2025 ABLAPL/11759/2025	MADAN NAIK VS STATE OF ODISHA	DHANANJAYA MUND VS	THUAMUL RAMPUR /61 /2025 () //
105	D-ABLAPL/30491/2025 ABLAPL/11760/2025	RAMAKANTA GEDI VS STATE OF ODISHA	BISWARANJAN DALAI VS	BARI RAMACHANDRA /279 /2025 () //
106	D-ABLAPL/30505/2025 ABLAPL/11761/2025	UPENDRA PRADHAN VS STATE OF ODISHA	SUSANTA KUMAR SAHU VS	/ /0 SPECIAL JUDGE,DEOGARH(Debagarh ) Spl/0000021/2025
107	D-ABLAPL/30532/2025 ABLAPL/11762/2025	SANJIB BAGHASINGH VS STATE OF ODISHA	PRAKASH CHANDRA DASH VS	JATNI P.S. /150 /2025 () //